

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:2347
ANSWERED ON:09.08.2010
SUKNA LAND CASE
Sudhakaran Shri K.

Will the Minister of DEFENCE be pleased to state:

- (a) whether the Government has completed the inquiry into the Sukna Land case;
- (b) if so, the details and outcome thereof; and
- (c) the action taken by the Government against the officials found guilty in the case?

Answer

MINISTER OF DEFENCE(SHRI A.K. ANTONY)

(a) to (c): Court of Inquiry convened to investigate the Sukna Land case has been completed and it found six officers blameworthy. General Officer Commanding-in-Chief, Eastern Command directed disciplinary action against two officers and Administrative action against the other four officers. While Administrative action has been completed by award of appropriate censure against four officers, disciplinary action has been initiated against two officers.